

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 179 of 2019

IN THE MATTER OF:

Mr. Barun Pandey

...Appellant

Versus

Jitendra Virwani & Ors.

...Respondents

Present

For Appellant:

Mr. Arvind Nayar, Mr. Narendra Dev and Ms. Upasana Chandrashekar, Advocates

For Respondents:

Dr. U.K. Chaudhary, Senior Advocate with Ms. Manisha Chaudhary, Mr. Naveen Dahiya, Mr. Ajesh Kumar and Ms. Deepti Bhardwaj, Advocates for 1st Respondent

ORDER

10.07.2019 Dr. U.K. Chaudhary, Senior Advocate with Ms. Manish Chaudhary, Mr. Naveen Dahiya and Mr. Ajesh Kumar, Advocates appear on behalf of 1st Respondent. They are allowed to file reply-affidavit within 10 days. Rejoinder, if any, be filed by the Appellant within a week thereof.

Let notice be issued on rest of the Respondents by Speed Post. Requisite along with process fee, if not filed, be filed by 11th July, 2019. *Dasti* service is permitted.

Place the case along with '*Company Appeal (AT) No. 144 of 2019*' on **2nd August, 2019** at 12.00 Noon before the 1st Bench.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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